

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 382/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company	Kasak Abasan Pvt.Ltd.		
Under Section	250-252 Strick of		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Rinlu Gupta -
FCS-9237, CF. arud

Petitioner

Rinlu Gupta
27/07/2017

27-07-2017 – CP No. 382/KB/2017 – Kasak Abasan Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner.

The order is reserved.

sd.
MANORAMA KUMARI
MEMBER(J)